

DIVISION BENCH

ITEM NO.127

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.30/2021 & IA No.450/2023 IN CP (IB) No.325/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	EXIM SCRIPS DEALERS PVT LTD V/S RATHI GRAPHIC TECHNOLOGIES LTD
UNDER SECTION	7 IBC (RESOLUTION PLAN APPROVED)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amitabh Agarwal, Adv. : *For the Applicant/RP in IA No.30/2021
& IA No.450/2023*

Sh. Vidhan Vyas alongwith : *For the Commercial Tax Department in*
Sh. Syed Haider Shah, Adv. *IA No.450/2023*

ORDER

IA No.450/2024

- 1.** A request had been made by the Ld. Counsel representing the non-applicant/Respondent i.e. The Commissioner (Sales Tax) Bhiwadi, Alwar, Rajasthan & Anr. seeking two weeks time to file reply.
- 2.** Let the reply be filed within a period of two weeks. It is made clear that this would be the last opportunity granted to them to file reply, in case if the reply is not filed, the right to file the reply would be struck off.
- 3.** The matter is adjourned for further hearing on 20th May, 2024.
- 4.** Other IA i.e. IA No.30/2021 is also adjourned for the same date i.e. on 20th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

19th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**